

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

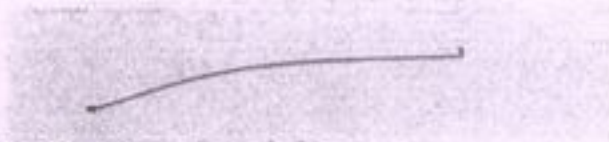
CORRIGENDUM

Dated, Shillong 6th March, 2018

No. HCM.II/184/2015/ 774 : In corrigendum to the notification no. HCM.II/184/2015/709 dated 5th March, 2018 it is notified as under:

1. The sentence "Hon'ble the Chief Justice in exercise of the powers under Rule 7 (C) (2) of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officers as under: -" shall be replaced with: "*Pursuant to the decision of the Full Court Meeting held on 28.02.2018 and in exercise of powers under Rule 7 (C) (2) of the Rules of High Court of Meghalaya, 2013, the High Court is pleased to transfer and post the following Judicial Officers as under: -*"
2. Sl. No. 2 'Vice/ Vacant' at West Jaintia Hills District be read as 'Smti. B. Kharbithai (on transfer)'
3. Sl. No. 3 'Present Posting' at West Garo Hills District be read as 'Judicial Magistrate First Class, East Khasi Hills District, Shillong'
4. Sl. No. 1 'Vice/ Vacant' at East Garo Hills District as appearing in said notification be read as 'Smti. C. Dkhar (on transfer)'.


By Order,


REGISTRAR GENERAL

Memo No.HCM.II/184/2015/ 774A Dated, Shillong 6th March 2018

Copy for information to:-

1. *The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of his Lordship's information.*

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2. *The Private Secretary to Hon'ble Justice S.R. Sen, Judge High Court of Meghalaya, Shillong for favour of his Lordship's information.*
 3. *The Secretary to the Government, Law Department, Shillong for information.*
 4. *The Accountant General (A&E), Meghalaya, Shillong for information.*
 5. *The Treasury Officer, Shillong/ Jowai/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Ampati for information.*
 6. *The District and Sessions Judge, Nongstoin/ Shillong/ Jowai/ Nongpoh/ Tura/ Williamnagar/ Ampati for information.*
 7. *Smti. Dashalene Kharbteng, Judge MACT, Shillong.*
 8. *Smti. Nathe Momin, Judicial Magistrate 1st Class, Shillong.*
 9. *Smti. Natalie I. Dkhar, Judicial Magistrate 1st Class, Shillong.*
 10. *The System Analyst, High Court to upload the above corrigendum in the website.*
 11. *Office File.*


REGISTRAR GENERAL